

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 36016/2013

BALMUNI & ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS.

Respondent(s)

(with interim relief and office report)

Date : 18/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr D.P.Chaturvedi, Adv.

Mr. S. N. Bhat,Adv.

For Respondent(s)

Mr. Anjani Kumar Mishra,Adv.

Mr Ajay Singh, Adv.

Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 have not filed counter affidavit despite last opportunity given. Further opportunity is declined.

Service of respondent no.3 is complete but none has entered appearance.

Counter affidavit of respondent nos. 4 to 7 is already on record.

Matter is complete. Registry to process for listing before the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar